

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

OA.No./20/288/2017  
Dated: 31/7/2018

BETWEEN:

M. Jagannadham Naidu,  
S/o. Narayana Murthy,  
Aged about 21 years,  
Junior Clerk cum Typist,  
O/o. The Deputy Chief Material Manager,  
Mahalakshmi, Mumbai - 400 011,  
R/o. H.No.14-26-49, Neelakanta Rao Street,  
Gavarapalem, Anakapally, Visakhapatnam,  
A.P. -531 002.

..... Applicant

AND

1. The Union of India, Ministry of Railways,  
Railway Recruitment Board rep. by its  
Chairman at 1<sup>st</sup> floor,  
M.G. Railway Station Buildings,  
Gujarat State.
2. The General Manager, Western Railways,  
Head Quarter Office, Church Gate,  
Mumbai – 400 020.
3. The Deputy Chief Material Manager,  
Western Railways, Mahalakshmi,  
Mumbai – 400 011.
4. The Assistant Personnel Officer (S) MX,  
Office of the Deputy Chief Material Manager,  
Mahalakshmi, Mumbai – 400 011.

..... Respondents

Counsel for the Applicant : Mr. S. Gopal Rao, Advocate  
Counsel for the Respondents : Mr. S.M. Patnaik, SC for Rlys.

**CORAM**

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member  
Hon'ble Mrs. Naini Jayaseelan, Admin. Member

**ORAL ORDER**

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

No representation for the applicant though the matter is listed under the caption for dismissal. The OA is therefore, dismissed for non-prosecution. No costs.

(NAINI JAYASEELAN)  
ADMN.MEMBER

(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER

Dated the 30<sup>th</sup> July, 2018  
(Dictated in the Open Court)

al